

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

(3)

OA/TA/MP No.....199

Chandan Mal Versus 409

Date of Order	Orders
8.3.99	OA _____/99 (Defect 256/98) None present for the applicant. Defect be removed within a month, failing which the registration of the OA shall be deemed to have been declined without any further reference to the Bench. <i>G. Krishna</i> (GOPAL KRISHNA) Vice Chairman (J)
11/5/99 Copy of order issued to applicant Vol 730 of 745 Corrections made <i>G</i> 11/5/99	Defects have not been removed. Hence, the O.A. is being declined without any reference of the Hon'ble Bench, as already ordered by the Bench/Court on 11/5/99 8/3/99. <i>S.O. (J)</i> <i>S.O. (J)</i> <i>11-5-99</i> <i>Pl. work up. Correct date of order 11/5/99.</i> <i>S.O. (J) Secy. Admtt - ref above. Do the needful.</i>